

CIRCULAR

Sub: Courts - Saturdays declared as working days for
the Registry of the High Court – Orders issued.

In order to cope up with the work in the High Court, which is continuing with heavily reduced staff, and keeping in view the current situation, it is found necessary to introduce the system of six-day working week in the High Court as well, since the load of work is likely to increase heavily in the times to come due to the COVID-19 lockdown.

Therefore, as ordered, it is directed that the Registry of the High Court shall function on all Saturdays as well with present office timings, except those Saturdays declared as Public Holidays and 2nd and 4th Saturdays of the month.

HIGH COURT, MADRAS
DATED : 02-06-2020

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. The Director/Additional Director, Tamil Nadu State Judicial Academy,
Chennai, Coimbatore and Madurai
05. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre,
High Court Buildings, Madras.
06. All the Officers, High Court, Madras and Madurai Bench.
07. All Heads of Sections, High Court Madras and Madurai Bench. | [With a direction to
08. The Curator, High Court Museum, High Court, Madras. | communicate to all staff
09. The Overseer, High Court, Madras | members under their control]
10. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

01. The Accountant General, Anna Salai, Chennai- 18.
02. The Pay and Accounts Officer, High Court Campus, Madras.
03. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court,
Madurai.
04. The Secretary, Madras Bar Association, High Court, Madras.
05. The Secretary, Madras High Court Advocates' Association, High Court,
Madras.
06. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
07. The Secretary, Women Lawyers Association, Madras.
08. The Secretary, Law Association, Madras.
09. The Secretary, Madurai Bench of Madras High Court Bar Association,
Madurai.
10. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
11. The Secretary, Madurai Women Lawyers' Association, Madurai.
12. The Secretary, Madras High Court Madurai Bench Advocates' Association,
Madurai
13. The Secretary, Madurai Bar Association of Madurai Bench of Madras
High Court, Madurai.
14. The Chairman, Federation of District and Subordinate Courts Bar Associations of
Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
15. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran,
Dinamalar, Malaimurasu, Madras Times and UNI Madras.
16. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
17. The Press Reporters, High Court, Madras.
18. The Director, All India Radio, Chennai-4 (News Division).

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